

वाणिज्य मंत्री (श्री विमेश सिंह) :
(क) जी हाँ।

(ख) तथा (ग). सरकार के विचार में यह ऊपरी धारणा है। यद्यपि यह सच है कि खराब मौसम के कारण भारत के निर्यात को घटका लगा है, तो भी कई प्रारम्भिक और निमित्त मदों के स्रोत के रूप में भारत पर भरोसा किया जा सकता है। परन्तु, उच्च किस्म के औद्योगिक माल के निर्माण में भारत ने जो प्रगति की है उसका कई देशों को पता नहीं है और इस कमी को भारत के नये स्वरूप के विषय में निरन्तर प्रचार आन्दोलन के द्वारा ही दूर किया जा सकता है। इस प्रयोजन को सिद्ध करने के लिये कई कदम उठाये गये हैं, जैसे— प्रदर्शनियाँ तथा मेलों में भाग लेना, भारतीय उत्पादों का प्रचार करने वाली मासिक विवरणिकाओं तथा पुस्तिकाओं का व्यापक वितरण, विदेशों में प्रमुख समाचार-पत्र-पत्रिकाओं को भारत के सम्बन्ध में विशेष परिशिष्ट निकालने के लिये राजी करना, वृत्तचित्रों और रोडियों के द्वारा प्रचार, प्रदर्शन कक्षों / व्यापार केन्द्रों का आयोजन आदि। इन कार्यों को जारी रखा जायगा और हमारे साधनों के अनुरूप इनका विस्तार भी किया जायेगा।

Export of Marine Products

2804. Shri Kameshwar Singh:
Shri A. Sreedharan:
Shri Srichand Goel:
Shri Shiva Chandra Jha:

Will the Minister of Commerce be pleased to state:

(a) whether Government are providing facilities to meet the increased exports of marine products;

(b) the foreign exchange earned during 1966-67; and

(c) whether the industry is still suffering from the shortage of tin containers?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

(b) Total value of the marine products exported during 1966-67 is Rs. 17.37 crores.

(c) No, Sir.

Price of Tractors

2805. Shri Kameshwar Singh:
Shri A. Sreedharan:
Shri Srichand Goel:
Shri Shiva Chandra Jha:

Will the Minister of Industrial Development and Company Affairs be pleased to refer to the reply given to Unstarred Question No. 3697 on the 15th April, 1966 and state:

(a) whether Government have received the report of Cost Accounts Officers regarding the difference between the prices of imported and indigenously manufactured tractors; and

(b) if so, the action Government propose to take in this regard?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). As stated in the reply given to parts (c) to (e) of Unstarred Question No. 3697 on the 15th April, 1966, the Cost Accounts Officers had been asked to look into the cost of production of the units manufacturing tractors in the country. Their reports have been received and examined and, in the light of the recommendations made therein, provisional selling prices of all makes of tractors currently under production in the country have since been notified under the Essential Commodities Act, 1965. As some manufacturers had represented against some of the basic principles on which the Cost Accounts Officers had worked out the